

wise sanction of Central grants will be issued accordingly at that time.

Administrative Vigilance Division Report

1449. **Shri Siddiah:** Will the Minister of Home Affairs be pleased to refer to the answer given to Unstarred Question No. 3676 on the 9th May, 1958 and state when a copy of the report of the Administrative Vigilance Division will be placed on the Table?

The Minister in the Ministry of Home Affairs (Shri Datar): The Report of the Administrative Vigilance Division for the period ending 31st March, 1958 will, it is expected, be presented to Parliament during the current session.

Recovery of Outstanding Debts from Pakistan

1450. **Shri Hem Raj:** Will the Minister of Finance be pleased to state the total amount of pre-partition and post-partition debts and outstandings due from Pakistan Government to the Government of India upto July, 1958 of electricity canal water supplied and of public debt?

The Minister of Revenue and Civil Expenditure (Dr. B. Gopala Reddi): The requisite information is as under:

(a) Canal Water:

Undisputed	Rs. 27,81,631.
Disputed	Rs. 97,19,980.
Total:	Rs. 125,01,611.

(b) Electricity:

Rs. 1,89,115.69.

(c) Public Debt: Pakistan's Partition Debt to India has not yet been determined. Our estimate of this debt is that it will be of the order of Rs. 300 crores.

Grants for Punjab University

1451. **Shri Daljit Singh:** Will the Minister of Education be pleased to state the amount of grants given to the Punjab University during 1958-59 so far?

The Minister of Education (Dr. K. L. Shrivastava): A sum of Rs. 25,21,550.00 has been paid to the Punjab University during 1958-59 (upto 8th August, 1958).

Punjab High Court

1452. **Shri Daljit Singh:** Will the Minister of Home Affairs be pleased to state:

(a) the number of cases registered at present in each of the Benches of the Punjab High Court; and

(b) the number of judges working at present on each of these Benches?

The Minister of Home Affairs (Pandit G. B. Pant): (a) Number of cases pending at the Circuit Bench at Delhi on the 31st July, 1958 was 2,612 and at the principal seat at Chandigarh 10,746.

(b) Number of judges sitting on the Circuit Bench at Delhi is 2 and the number at the principal seat at Chandigarh 13.

Opium

1453. **Shri Sadhu Ram:** Will the Minister of Finance be pleased to state the total quantity and value of opium seized since the beginning of 1958 by the Customs authorities?

The Minister of Revenue and Civil Expenditure (Dr. B. Gopala Reddi): 3 Maunds 3 Seers and 11 Tolas of opium valued Rs. 49,255 (estimated).

अमरीकी विश्वविद्यालयों में भारतीय विद्यार्थी

१४५४. श्री सरजू पांडे : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि अमरीका के विभिन्न विश्वविद्यालयों में इस समय कितने भारतीय विद्यार्थी शिक्षा प्राप्त कर रहे हैं ?

शिक्ष. मंत्र. (डा० का० सा० श्रीवास्तव) : हाल ही की उपलब्ध सूचना के अनुसार, १-१-१९५८ को अमेरिका के विभिन्न विश्वविद्यालयों में १,९६४ भारतीय छात्र